

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P. No.721/14(1)/2017

CORAM: SHRI B. S. V. PRAKASH KUMAR
MEMBER (J)
SHRI V. NALLASENAPATHY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 26.02.2018

NAME OF THE PARTIES: Barclays Investments & Loans (India) Ltd.

SECTION OF THE COMPANIES ACT: 14(1)

ORDER

CP 721/14(1)/2017

Reserved for Orders.

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)